MR. DEPUTY-SPEAKER:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ERA ANBARASU : I introduce the Bill.

15.35 hrs.

BLIND PERSONS (EMPLOY-MENT) BILL*

SHRI ATAL BEHARI VAJ-PAYEE (New Delhi): I beg to move for leave to introduce a Bill to make provision for enabling blind persons to secure employment and for matters incidental to or connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provision for enabling blind persons to secure employment and for matters incidential to or connected therewith."

The motion was adopted.

SHRI ATAL BEHARI VAJ-PAYEE: I introduce the Bill.

75.36 hrs.

PREVENTION OF FOOD ADUL-TERATION (AMENDMENT) BILL*

(AMENDMENT OF SECTION 16 ETC.)

DR. VASANT KUMAR PAN-DIT (Rajgarh): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

DR. VASANT KUMAR PAN-DIT: I introduce the Bill.

15.**36 hrs**,

UNIVERSALISATION OF ELEMENTARY EDUCATION BILL*

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to move for leave to introduce a Bill to provide for universalisation of elementary education in India.

MR. DEPUTY SPEAKER:

"That the leave be granted to introduce a Bill to provide for universalisation of elementary education in India."

The motion was adopted.

DR. VASANT KUMAR PAN-DIT: I introduce the Bill.

REGIONAL RURAL BANKS
(AMENDMENT) BILL*

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

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